

Central Administrative Tribunal  
Calcutta Bench

M.A. 70/98  
(O.A. No. 674/97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

Nageswar Paswan & Ors.

- v e r s u s -

D e f e n c e

For the applicants : None.

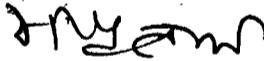
For the respondents : Mr. B. Mukherjee, counsel.

Heard on 17.6.99

Order on 17.6.99

O R D E R

When the matter is taken up for order today, none appears  on behalf of the applicant. The applicant himself is absent. We find that on earlier three consecutive occasions none appears for the applicant. We are, therefore, satisfied that the applicant is no longer interested in pursuing the case. Therefore the application is dismissed for default.



Member (A)



Member (J)